

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/720/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : SIRAJ & RENU  
NAME OF THE RESPONDENT(S) : URBANEDGE HOTELS & HOLDINGS PVT LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Murugan.

Counsel for  
Operational  
creditor.

R. Murugan.

Ramkrishna

Counsel for  
Corporate  
Debtor

K.P.S.

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor filed the counter; copy of which is served to the other side. Counsel for the Petitioner is directed to file rejoinder before next date of hearing by providing a copy to the other side. Matter is posted for arguments. Put on 22.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)